## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA No. 262/2017 In CA(CAA) No. 69/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Sabar Engineering Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

AOV.

1. MRJ. JANGEBIA N. PAHWA ADVOCACES

Learned Advocate Mrs. Sangeeta Pahwa present for Applicant in IA 262/2017.

Affidavit of the Chairman in respect of publication and notices in connection with the meeting of the unsecured creditors already filed and available on record.

At request of Applicant.

List the matter on 20.09.2017.

MEMBER JUDICIAL

Dated this the 18th day of September, 2017.